



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,23rd July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	PIL/10/2021	RABUL HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, FOREST
2	WA/110/2021 CAVT. NO.02902/021,	THE STATE OF ASSAM AND 6 ORS. <b>Versus</b> HIMAJIT KUMAR BARMAN	MR. D SAIKIA MR. D P BORAH SC, HEALTH AND F W	MR. P J SAIKIA MS M NIROLA FOR CAVEATOR
3	WA/114/2021	SMT. LITUMONI NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, EXCISE DEPTT.
4	WA/152/2021 FIXED	KIZUKALA JAMIR AND 3 ORS <b>Versus</b> THE STATE OF NAGALAND AND 7 ORS	MR S S DEY MR H K DAS MR. D J KAPIL	GA, NAGALAND
<b>ORDERS</b>				
5	PIL/37/2021 FIXED	SHILADITYA DEV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, FOREST
6	PIL/38/2021 FIXED	HARUNAL RASHID <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 23/07/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 1**

**[THIS BENCH WILL SIT AFTER  
RISING OF DIVISION BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Crl.Pet./349/2021 FIXED	SRI NABAM TUKI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, CBI
<b>WITH</b>				
2	AB/1776/2021	SRI NABAM TUKI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, C B I
<b>BAIL HEARING</b>				
3	AB/1170/2021 WITH OFFICE NOTE	PRAMILA RANI BRAHMA <b>Versus</b> THE STATE OF ASSAM	S N SARMA MR. A SARMA MR H K DAS MR. M HUSSAIN MR. K KALITA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/07/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/743/2020 WITH LCR	AMINA KHATOON @ AMEN KHATOON AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/1513/2020	ABDUL LATIF <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/1709/2020	PARUL SHILL <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MR H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/2579/2020 WITH LCR	NUR JAHAN BEGUM @ NURJAN <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. N I MAZARBHUYAN MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/3347/2020 WITH LCR	MARJINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/3439/2020 WITH LCR	DEEPA SHARMA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/3457/2020 WITH LCR	NALPATI SHARMA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/4301/2020 WITH LCR	REZIA KHATOON <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/2712/2021 FIXED	DHARMENDRA SHARMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/3364/2021 B/O	JAKIR HUSSEIN @ ZAKIR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b><u>EX PARTE ORDER</u></b>				
11	WP(C)/5906/2019 WITH LCR 2 NOS.	ROWSONARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
<b>WITH</b>				
12	WP(C)/7711/2019	ROWSONARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
13	WP(C)/8673/2019 WITH LCR	MUKTI HUSSAIN @ MUFU HUSSAIN @ MUKTAR HUSSAIN <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI MR. N I MAZARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b><u>DETENTION</u></b>				
14	WP(C)/779/2018 WITH LCR	FAJILA KHATUN <b>Versus</b> UNION OF INDIA AND OTHERS	MR. J C GOGOI MR. S DAS	MR. D BARUAH MS. A VERMA ASSTT.S.G.I. SC, F.T
15	WP(C)/575/2019 WITH LCR	MOHIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4)
16	WP(C)/673/2019 WITH LCR	UMERA BEGUM <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/29/2020 WITH LCR 2 FILES	JAINAL ALI @ JAYNAL ABDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>WITH</b>				
18	WP(C)/9165/2019	JAINAL ALI @ JAYNAL ABDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. H AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b><u>ADMISSION</u></b>				
19	WP(C)/1809/2017 WITH LCR	MORJINA BIBI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRS.F BEGUM MS.B CHAKRABARTTY MS.S ROY	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/5117/2017 WITH LCR	ADHIR BARMAN @ ADHIR CH. BARMAN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR. D BARMAN MR. M RAHMAN	GA, ASSAM MR. S C BISWAS as AMICUS CURIAE MR. A R SIKDAR as AMICUS CURIAE ASSTT. S.G.I.
<b><u>ORDERS</u></b>				
21	I.A.(Civil)/3767/2018 WITH LCR in WP(C)/5381/2016	SMTI. KALPANA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

	<b>WITH</b> WP(C)/5381/2016	SMTI KALPANA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.P BASFORE MRB SARKAR	ASSTT.S.G.I. SR GA,ASSAM
22	I.A.(Civil)/946/2021 WITH LCR <b>in</b> WP(C)/653/2021	SALEHA KHATUN AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> WP(C)/653/2021	SALEHA KHATUN AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	Crl.L.P./27/2018 WITH OFFICE NOTE, LCR 4 FILES in Crl.A./712/2018 <b>WITH</b> Crl.A./712/2018 (Filing Number) <b>WITH</b> I.A.(Crl.)/183/2018	THE STATE OF ASSAM <b>Versus</b> SRI RAJIB DEWRI  THE STATE OF ASSAM <b>Versus</b> RAJIB DEWRI  THE STATE OF ASSAM <b>Versus</b> SRI RAJIB DEWRI	PP, ASSAM	
2	Crl.A./163/2018 WITH LCR 4 FILES, PB 2 NOS.	SRI ABDUL KHALIQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. A IKBAL MR H R CHOUDHURY MR R KARIM MR. P S BISWAS	PP, ASSAM
3	I.A.(Crl.)/125/2019 WITH OFFICE NOTE, LCR 7 FILES & PB 3 NOS. in Crl.A./70/2018 <b>WITH</b> Crl.A./70/2018	SHRI BHARAT BORA <b>Versus</b> STATE OF ASSAM AND ANR  SHRI BHARAT BORA <b>Versus</b> STATE OF ASSAM	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA  MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM  PP, ASSAM
4	Crl.A./195/2020 WITH OFFICE NOTE & CRL.L.P. 86/17 (D/O) <b>WITH</b> I.A.(Crl.)/651/2017 in Crl.A./195/2020	SMTI NANDITA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS  SMTI NANDITA SARKAR, <b>Versus</b> STATE OF ASSAM and 2 ORS,	MRA KUNDU MRA KUNDU  MR. A DASGUPTA MR A KUNDU	PP, ASSAM  PP, ASSAM

5	Crl.A./208/2020	ANOWAR MANDAL <b>Versus</b> SIRAJUL HOQUE AND 8 ORS	MR. A CHOUDHURY MR. R ALI MR. P K DAS MR. N MAHAJAN	MR. I A CHOUDHURY PP, ASSAM
6	Crl.A./211/2020	BUBUL MORAN @ TIGER ASOM <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA	
<b>WITH</b>				
7	Crl.A./209/2020	BINANDA DAHOTIYA @ SWADESH ASOM @ BINANDA DOHUTIA <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA	SC, NIA
8	I.A.(Crl.)/218/2020 WITH OFFICE NOTE in Crl.A./2076/2020 <b>WITH</b> Crl.A./2076/2020 (Filing Number)	SURAJ BORO @ GOPI BORO <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. R S DEURI MS. N BORAH	PP, ASSAM
9	I.A.(Crl.)/324/2020 WITH OFFICE NOTE in Crl.A./3442/2020 <b>WITH</b> Crl.A./3442/2020 (Filing Number)	SRI DIPEN KHAKHLARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P C DEY	PP, ASSAM
10	I.A.(Crl.)/548/2020 WITH OFFICE NOTE, LCR 6 FILES in Crl.A./206/2020 <b>WITH</b> Crl.A./206/2020	SRI SANJIB MAHALI @ SANJIB MAHALI <b>Versus</b> THE SATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. B SARMA MS S SENGUPTA	PP, ASSAM
11	I.A.(Civil)/1563/2020 Mat.App./71/2018 (D/O) in Mat.App./71/2018	ROSELINE FIROZ <b>Versus</b> FARDIN AKHTAR	MR. S C BISWAS MS A DAS MS S SENGUPTA	MR. M U MAHMUD MR S H MAHMUD
12	Crl.A./116/2021	SUJIT BARHOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
<b>HEARING</b>				
13	I.A.(Crl.)/24/2021 WITH LCR & P.B.B/O in Crl.A./433/2019 <b>WITH</b> Crl.A./433/2019	SRI MUKUNDA DEKA <b>Versus</b> STATE OF ASSAM AND ANR.	MR. J KALITA	PP, ASSAM
		SRI MUKUNDA DEKA <b>Versus</b> STATE OF ASSAM AND ANR	MR. J KALITA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN****COURT NO: 6****[CRIMINAL, CIVIL AND MATTERS RELATED  
TO RETIREMENT BENEFITS****COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>WITHDRAWAL</u></b>				
1	Bail Appln./1526/2021 B/O	ZAHEER HASSAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR A HUSSAIN MS M BEGUM	PP, ASSAM
<b><u>MOTION (BA)</u></b>				
2	Bail Appln./984/2021	MD. SHAHRUL ALI @ BHOLA ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
3	Bail Appln./1594/2021	BIKASH GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
<b><u>MOTION</u></b>				
4	Crl.Pet./304/2021	PURBALI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM
5	Crl.Pet./305/2021	RAJIV KR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM
6	Crl.Pet./306/2021	DEWAPRAKASH BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM
7	Crl.Pet./307/2021	PURBALI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM
8	Crl.Pet./309/2021	GAJIUR RAHMAN <b>Versus</b> NURJAHAN BEGUM	MR. A PARAMANIK	
9	Crl.Pet./355/2021 B/O	RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MS. M KHATUN	PP, ASSAM
10	AB/1334/2021	RADEV VERMA <b>Versus</b> THE STATE OF ASSAM	MR. N J KHATANIAR MR. M K DAS	PP, ASSAM



11	AB/1987/2021	KARNA DAS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
12	AB/1995/2021	BINOD GHEISING <b>Versus</b> THE STATE OF ASSAM	MR. M K SHARMA MS. S S SAIKIA	PP, ASSAM
13	AB/1996/2021	REFIYA ULLA AHMEDA @ REBIA ULLAH AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
14	AB/1997/2021	GAUTAM PAUL <b>Versus</b> THE STATE OF ASSAM	MR. T BARUAH MS A DAS	PP, ASSAM
15	AB/1998/2021 B/O	BINOD SHARMA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR P K BORA	PP, ASSAM
16	AB/2002/2021 B/O	MD. MUNNA AHMED @ MANJUR ILAHI <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
17	AB/2003/2021 B/O	AMAL KUMAR DEY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR. A ROB	PP, ASSAM
18	AB/2005/2021	HEMANT KUMAR JAISWAL @ PAPU JAISWAL <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. R DOLEY	PP, ASSAM
19	AB/2006/2021 B/O	MANUJ GOGOI @ NARAYAN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
20	AB/2007/2021	UPEN BORA <b>Versus</b> THE STATE OF ASSAM	MS. J HAZARIKA MR M CHOUDHURY	PP, ASSAM
21	AB/2010/2021 B/O	DIPAK BORA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
22	AB/2011/2021 B/O	SMTI. BANTI LALUNG AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
23	AB/2013/2021 B/O	RAGHUBIR SINGH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. M K DAS	PP, ASSAM
<b><u>ADMISSION</u></b>				
24	Crl.Rev.P./415/2019 CRL.REV.P. 134/2018(D/O)	MD. JIARUDDIN AHMED <b>Versus</b> AMINA BEGUM	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MR. R BORA	MR. H RAHMAN MR. A CHAMUAH MR. P P BORTHAKUR MR. S D ROY MS P AGARWAL MAYUR DAS MS A HANDIQUE
<b>WITH</b>				
25	Crl.Pet./29/2019	AMINA BEGUM <b>Versus</b> JAI RUDDIN AHMED	MR. H RAHMAN MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MS P AGARWAL MS A HANDIQUE MR. C P SHARMA	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA
26	Crl.Pet./623/2019 B/O	DR. DILIP KUMAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. A K BHUYAN MR. R C PAUL MS. B BORA MS L DAS	MS. N CHOUDHURY (R2) MS. P PATHAK (R2) MR. M BORAH (R2) MR. A KHOUND (R2) MR A TALUKDAR (R2) PP, ASSAM

27	Crl.Pet./799/2019 B/O	AMARJYOLTI GOGOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	MR. R DEV PP, ASSAM
28	Crl.Pet./469/2020 B/O	NABAJYOTI DAS AND ANR. <b>Versus</b> SMTI. KAMINI DAS AND 4 ORS.	MR K BHUYAN	MR. S P CHOUDHURY (R1- R5) PP, ASSAM (R6)
29	Crl.Pet./271/2021 B/O	THE STATE OF ASSAM AND ANR. <b>Versus</b> VISHWAKARMA SINGH AND ANR.	MR. P N GOSWAMI	MR. A K GUPTA MR. R S MISHRA

**BAIL HEARING (BA)**

30	Bail Appln./1389/2021 FIXED	AMINUL ISLAM @ AMIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR MR Z RAHMAN	PP, ASSAM
31	Bail Appln./1488/2021 FIXED	MADAN RAY <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR R ISLAM	PP, ASSAM
32	Bail Appln./1514/2021 FIXED	SANFUL ALI @ MD SANFUL ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
33	Bail Appln./1515/2021 FIXED	PRADIP THAKUR <b>Versus</b> THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM

**BAIL HEARING**

34	AB/3485/2020	AKBAR HUSSAIN @ AKBOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
35	AB/3681/2020	UTPAL MUDOI <b>Versus</b> THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH	PP, ASSAM
36	AB/1188/2021 B/O	ZAMAL UDDIN SK @ JAMAL HOSEN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
37	AB/1617/2021	RANJIT KR. DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
38	AB/1841/2021 FIXED	HASEM ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. N AHMED MR R A AHMED	PP, ASSAM
39	AB/1862/2021 FIXED	ASWINI DAS <b>Versus</b> SATE OF ASSAM	MR. U K DAS MS. B D SARMAH	MR. D BHUYAN PP, ASSAM

**ORDERS**

40	Crl.Pet./364/2021 FIXED	NILOTPOL DEB <b>Versus</b> RAJASHREE DEB @ ROY AND ANR.	MR G J SAIKIA MR. M BISWAS MS M DAS	MS. K MALAKAR MS K TALUKDAR MR. A BHATTACHARJEE
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**HEARING**

41	Crl.Rev.P./229/2018 WITH LCR 4 FILES	MASADDAR ALI LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY	MR. R M CHOUDHURY (R2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,23rd July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/3157/2021 FIXED	SATYA NARAYAN BHARALI <b>Versus</b> THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 6 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM
2	WP(C)/3339/2021	ZAHANARA BEGUM @ JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM SC, EDU
<b><u>ORDER (STAY VACATING)</u></b>				
3	I.A.(Civil)/1952/2020 B/O in WP(C)/658/2020 <b>WITH</b> WP(C)/658/2020	PRINCIPAL, H.P.B. GIRLS COLLEGE <b>Versus</b> NABANITA SARMAH AND 5 ORS.  NABANITA SARMAH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. R DEVI  MR D MAHANTA	MR D MAHANTA  SC, HIGHER EDU GA, ASSAM SC, U G C
4	<b>WITH</b> WP(C)/6494/2019	DEEPA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU GA, ASSAM SC, U G C
5	<b>WITH</b> WP(C)/7959/2019	PRANAB JYOTI KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU GA, ASSAM MR SISHIR DUTTA MR. M DAS MR. M DAS MR. S DUTTA MR S DUTTA SC, U G C MR. N K NEOG MR. N K NEOG
6	<b>WITH</b> WP(C)/4504/2020	DR. PRANAB JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D MAHANTA	SC, HIGHER EDU SC, WPT AND BC SC, U G C
7	I.A.(Civil)/355/2021 in WP(C)/52/2021	BIPUL KANWAR <b>Versus</b> ATIK ULLAH KHAN AND 5 ORS.	MR. T C CHUTIA MR D K ROY MS. I KAKATI	SC, SEC. EDU. MR A R BHUYAN

	<b>WITH</b> WP(C)/52/2021 CAVT. NO. 00032/021,	ATIK ULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. MR. K K DEY MR. R MAZUMDAR MR. M K HUSSAIN MR V K BAROOAH MS S R MAZARBHUIYA MR K U AHMED FOR CAVEATOR
8	I.A.(Civil)/794/2021 <b>in</b> WP(C)/985/2020	COMMISSIONER OF STATE TAX, ASSAM AND ANR. <b>Versus</b> SAMBHU DAS	SC, FINANCE DEPTT.	MR. A KAKATI
	<b>WITH</b> WP(C)/985/2020	SAMBHU DAS <b>Versus</b> COMMERCIAL TAX OFFICER AND 4 ORS	MR. A KAKATI	SC, TAXES SC, FINANCE DEPTT.
9	I.A.(Civil)/926/2021 <b>in</b> WP(C)/998/2021	MOINUL HOQUE <b>Versus</b> MUJAMMEL HUSSAIN AND 6 ORS.	MR S HOQUE	SC, ELEM. EDU GA, ASSAM MR. P K DEKA
	<b>WITH</b> WP(C)/998/2021	MUJAMMEL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
10	I.A.(Civil)/900/2021 <b>in</b> WP(C)/578/2021	SUBRATA CHAKRABORTY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL (B.T.C.) AND 5 ORS.	MD R ISLAM	SC, SEC. EDU. SC, BTC
	<b>WITH</b> WP(C)/578/2021	PRAN KRISHNA BARMAN <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MD R ISLAM (R-4) MR D N SARMA (R-4) S K DAS (R-4) SC, BTC
<b><u>ADMISSION</u></b>				
11	WP(C)/742/2020	NURUL ISLAM MIAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR A IKBAL	SC, ELEM. EDU MS. N PHUKAN, SC, ELEMENTARY EDU. DEPTT. (R-1 TO 7) MR B GOGOI, SC, FINANCE (R- 8 TO 10)
12	<b>WITH</b> WP(C)/692/2020	MONOWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, ELEM. EDU
13	WP(C)/1613/2021 CAVT. NO.01112/021,	DEBENDRA NATH DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY	SC, SEC. EDU. MR. A SARMA FOR CAVEATOR
14	WP(C)/2901/2021	RUPAM GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, EXCISE DEPTT.
15	WP(C)/2905/2021	SRIBASH CHANDRA DEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	SC, EXCISE DEPTT.
16	WP(C)/2906/2021	DEBAJYOTI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, EXCISE DEPTT.
17	WP(C)/3227/2021 FIXED	AJANTA DUTTA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU

**ORDERS**

18	Cont.Cas(C)/641/2019 B/O	PURAN CH. BORO @ PUNAR CH. BORO AND ANR. <b>Versus</b> PREETOM SAIKIA	MS. S B CHOUDHURY MS. R SULTANA	MR. D MOZUMDER MR S M T CHISTIE MR. D SAIKIA MS. N PHUKAN MR. S BISWAS
19	Cont.Cas(C)/89/2020 B/O	JITUL ALI <b>Versus</b> KAILASH CHAND SAMARIA AND 2 ORS.	MRS. R DEVI	MR. K GOGOI
20	Cont.Cas(C)/121/2020 B/O	KASIM ALI AHMED <b>Versus</b> MANINDRA SINGH AND 3 ORS.	MR H DAS MR. B C DEKA	MR. K GOGOI
21	Cont.Cas(C)/241/2020 B/O	MAKIBAR RAHMAN <b>Versus</b> PREETOM SAIKIA AND ANR.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA MR. R MAZUMDAR MR. P K BORAH
22	Cont.Cas(C)/455/2020	HARIPADA MANDAL AND 12 ORS. <b>Versus</b> PREETOM SAIKIA, IAS AND 2 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	MR. D SAIKIA MR. R MAZUMDAR MR. P K BORAH
23	Cont.Cas(C)/511/2020	SARBASHRI BASUMATARY <b>Versus</b> JAGADISH PRASAD BRAHMA	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. D SAIKIA MR. B CHOUDHURY
24	Cont.Cas(C)/623/2020 B/O	JASMIN ARA AHMED <b>Versus</b> PRITOM SAIKIA	MS. S B CHOUDHURY	SC, ELEM. EDU MR. D SAIKIA MR S M T CHISTIE MS. N PHUKAN MS. N PHUKAN
25	Cont.Cas(C)/183/2021 B/O	SYEDA ELINA DEWAN <b>Versus</b> PREETOM SAIKIA	MR H DAS R BORUAH	

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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,23rd July 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH - III]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3334/2021	AZHARUL ISLAM LASKAR AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A M BARBHUIYA MR. J N ISLAM	SC, P H E
2	WP(C)/3338/2021	MIHINDRA NARAYAN KONWAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM
3	WP(C)/3343/2021	TARUN CHANDRA BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R BARUAH S ALI MR. A IKBAL MRS. M NATH	GA, ASSAM
4	WP(C)/3347/2021	FERJINA PARBIN JALIL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, AG (A AND E) GA, ASSAM
5	WP(C)/3349/2021	MARAMI SAUD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH K U AHMED MS P SARMA MS N HASAN	MR H GUPTA ASSTT.S.G.I.
6	WP(C)/3350/2021 B/O	LAKHINATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA	SR. GA, ASSAM
7	WP(C)/3351/2021	RUPA DEY <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR A UPADHYAY MR. P UPADHYAY	SC, NF RLY
8	WP(C)/3355/2021	041664366 CT/GD SRI BICHITRA SARMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R SARMA MR. R K TALUKDAR	ASSTT.S.G.I.
9	WP(C)/3356/2021	CT/SAFAI KARAMCHARI RAJ KUMAR CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
10	WP(C)/3357/2021	MADAN CH. ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, SEC. EDU. SC, IRRIGATION

11	WP(C)/3360/2021 B/O	BACHAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR I RAFIQUE MR. M K SHARMA	GA, ASSAM
12	WP(C)/3361/2021	SI(UB) HEMANTA TUMUNG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B KHAKHLARY	GA, ASSAM
13	WP(C)/3363/2021	BHABEN ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS. J GHOSH SC, BTC	GA, ASSAM SC, IRRIGATION
<b>ADMISSION</b>				
14	WP(C)/3390/2019	HEMANTA DAS <b>Versus</b> ASSAM STATE AGRICULTURAL MARKETING BOARD AND 2 ORS.	MR. D SAIKIA MR. M CHETIA MR. K BAISHYA	MR. P. SAIKIA (R-1) MR. N J GOGOI SC, A S A M B
15	WP(C)/4122/2020 FIXED	NILOTPAL NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R M DEKA MR. D J DAS MR. R BHARALI	SC, PNRD MR. M NATH (R2, R3, R4) MR. A ROY (R2, R3) MR. A BHATTACHARJEE (R2)
<b>WITH</b>				
16	WP(C)/1511/2021	NILOTPAL NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R M DEKA MR. D J DAS	SC, PNRD
17	WP(C)/5261/2020 B/O	HOMESWAR RAJBANGSHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, AG SC, P H E
18	WP(C)/1387/2021 FIXED	BARASHA BORAH BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, EXCISE DEPTT.
<b>ORDERS</b>				
19	I.A.(Civil)/980/2020 <b>in</b> WP(C)/3861/2015	JOYJYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH	GA, ASSAM
<b>WITH</b>				
	WP(C)/3861/2015	JOYJYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.C BARUAH MR.D BARUAH MR.B BARUAH	GA, ASSAM MS.R B BORA SC, FINANCE SC, HEALTH
20	Cont.Cas(C)/181/2021 FIXED	SRINGDAO HAPILA <b>Versus</b> MOLOY BORA AND 4 ORS	MR B D DAS MR H K SARMA MS. A BEGUM MR. D THAOSEN MS K PHUKAN	MR. R M DAS MS. A BEGUM
21	I.A.(Civil)/1050/2021 <b>in</b> WP(C)/3886/2020	SUNIL KUMAR MISRA <b>Versus</b> THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS	MR. B J MUKHERJEE
<b>WITH</b>				
	WP(C)/3886/2020	SUNIL KUMAR MISRA <b>Versus</b> THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAIN MR. B J MUKHERJEE

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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/4347/2020 B/O	KILIAHUNGBE RIAME <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P BHOWMICK MS. K PHUKAN	MR. N SARKAR MR P K BASU SC, PWD SC, NCHAC
2	<b>WITH</b> WP(C)/4359/2020	BINOD BORO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. N SARKAR (R8) MR P K BASU (R8) MR N M DEKA (R8) SC, PWD SC, NCHAC
3	<b>WITH</b> WP(C)/4370/2020	SANGJEULUNGBE JEME <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P BHOWMICK MR. D THAOSEN MS. K PHUKAN	MR. N SARKAR SC, PWD SC, N C HILLS
4	<b>WITH</b> WP(C)/4371/2020	BIPLOB DEBRAGEDE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. N SARKAR (R8) MR. R M DAS MR P K BASU (R8) MR N M DEKA (R8) SC, PWD SC, NCHAC
5	<b>WITH</b> WP(C)/4374/2020	HAMSODAO HOJAI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P BHOWMICK MR. D THAOSEN MS. K PHUKAN	MR. N SARKAR (R8) MR P K BASU (R8) MR N M DEKA (R8) SC, PWD SC, N C HILLS
6	<b>WITH</b> WP(C)/4381/2020	HAMSODAO HOJAI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P BHOWMICK MR. D THAOSEN MS. K PHUKAN	MR. N SARKAR (R8) MR P K BASU (R8) MR N M DEKA (R8) SC, PWD SC, N C HILLS
7	<b>WITH</b> WP(C)/4391/2020	SANGJEULUNGBE JEME <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P BHOWMICK MR. D THAOSEN MS. K PHUKAN	MR. N SARKAR (R8) MR P K BASU (R8) MR N M DEKA (R8) SC, PWD SC, N C HILLS

8	<b>WITH</b> WP(C)/4431/2020	KILIAHUNGBE RIAME <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P BHOWMICK MR. D THAOSEN	MR. N SARKAR MR P K BASU MR N M DEKA SC, PWD SC, NCHAC
<b>MOTION</b>				
9	Cont.Cas(C)/214/2021	M/S GSR VENTURES PRIVATE LIMITED <b>Versus</b> SUNIL SHARMA AND 2 ORS	MS. S BIN	
10	WP(C)/2793/2021	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	GA, ASSAM SC. G.M.C.
11	WP(C)/3114/2021 FIXED	CHINTAMONI BOL <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI	SC, PNRD GA, ASSAM
12	WP(C)/3224/2021 FIXED	NIYAMAT ALI AND 88 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR H R A CHOUDHURY MR. A R TALUKDAR	GA, ASSAM SC, REVENUE SC, FOREST
13	<b>WITH</b> WA/212/2019	ABDUS SUKUR @ MD. ABDUS SHUKUR AND 45 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR S S DEY DR. B U AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN MR. D J KAPIL	GA, ASSAM SC, FOREST SC, REVENUE
14	WP(C)/3269/2021 FIXED	CHAMPUPARA JANAJATIYIA KRISHAK GRAMDAN GRAM SABHA AND 3 ORS. <b>Versus</b> THE SATE OF ASSAM AND 7 ORS.	MR. J AHMED MR. A S CHOUDHURY	SC, PNRD GA, ASSAM
15	WP(C)/3340/2021	ADALAT SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A ISLAM MS L DAS	GA, ASSAM
16	WP(C)/3346/2021	SANGITA DEVI JAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U SAIKIA	SC. WATER RESOURCE DEPTT.
17	WP(C)/3348/2021	KADDUS ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M AHMED MR. A HUSSAIN	GA, ASSAM SC, REVENUE
18	WP(C)/3352/2021	MUKUNDA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, FOREST
19	WP(C)/3354/2021	M/S YEROOL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, PWD SC, FOREST
20	WP(C)/3358/2021	ANIL KUMAR DAS <b>Versus</b> THE EASTERN AND NORTH EASTERN FRONTIER RAILWAY CO OPERATIVE BANK LTD AND 2 ORS	MR. R SARMA MR. P M KALITA MRS. G M D BAISHYA	
21	WP(C)/3359/2021 CAVT. NO.04432/021, B/O	REHENA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. R ALI MR. H A AHMED	SC, PNRD GA, ASSAM FOR CAVEATOR MR. G BORDOLOI
22	WP(C)/3362/2021 B/O	AMULYA KR SAIKIA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	GA, ASSAM SC, REVENUE SC, PWD
23	WP(C)/3366/2021	SYED AMEENUL ALAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI	GA, ASSAM SC, HEALTH SC, REVENUE

**ORDER (STAY VACATING)**

24	I.A.(Civil)/603/2021 in WP(C)/5638/2020	KUSHAL BAWARI <b>Versus</b> RABI RANJAN DUTTA AND 3 ORS.	MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM MR. P J SAIKIA
	<b>WITH</b> WP(C)/5638/2020	RABI RANJAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	GA, ASSAM MR R DHAR MR N N UPADHYAYA MR. B B KAKATI
25	I.A.(Civil)/1098/2021 FIXED in WP(C)/5427/2020	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS. <b>Versus</b> NEW TECH STEEL AND ALLOYS PVT. LTD. AND 3 ORS.	SC, APDCL	GA, ASSAM MR D K MISHRA MR. M MORE
	<b>WITH</b> WP(C)/5427/2020	NEW TECH STEEL AND ALLOYS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL
		<b><u>ADMISSION</u></b>		
26	WP(C)/3559/2020 FIXED	RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH
27	WP(C)/5507/2020 B/O	M/S TECHNO CANADA INC <b>Versus</b> OIL INDIA LIMITED AND 2 ORS	MR. A DAS	MR S N SARMA SENIOR ADVOCATE (R-1,2) MR B D DAS (R-3) MR H K SARMA (R-3) MR. M HUSSAIN (R-1,2) MR. K KALITA (R-1,2) MS. S GHOSH (R-1,2) MS. C BASUMATARY (R-1,2) B B HUSSAIN (R-3) SC, OIL
	<b>WITH</b> I.A.(Civil)/1058/2021 in WP(C)/5507/2020	M/S TECHNO CANADA INC. <b>Versus</b> OIL INDIA LIMITED AND 2 ORS.	MR. A DAS	SC, OIL
		<b><u>ORDERS</u></b>		
28	Review.Pet./47/2021 in WP(C)/2475/2020 (D/O), B/O	KALYAN BHATTACHARJEE <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 4 ORS.	MR G UZIR MR. M SAIKIA MS B TALUKDAR	GA, ASSAM SC, GMC SC, REVENUE SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,23rd July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1619/2021 B/O	HEDAMSA BORO <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
2	Bail Appln./1620/2021 B/O	VIKRAM RIMAL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR P K BORA	PP, ASSAM
3	Bail Appln./1623/2021 B/O	UTSAV KADAM <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. S C KEYAL MR R K MOUR MS G HAZARIKA MISS P DAS	PP, ASSAM
<b><u>MOTION</u></b>				
4	AB/1268/2021 B/O	ABDUL BAREK <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
5	AB/1919/2021 B/O	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
6	AB/1926/2021	BITUPAN HALOI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
7	AB/1927/2021	TAIYAB ALI <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
8	AB/1939/2021	PARBATI DUPIT @ ANYA DUPIT MARA <b>Versus</b> THE STATE OF ASSAM	MR. S C KEYAL MR M KATO	PP, ASSAM
9	AB/1943/2021	AMIR HAMZA SHEIKH @ AMIR HAMJA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. A M S MAZUMDER MR. A A R KARIM	PP, ASSAM
10	AB/1952/2021	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY	PP, ASSAM
11	AB/1973/2021 B/O	KHOKSHED ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. Z RAHMAN MR. L RAHMAN	PP, ASSAM

12	AB/2015/2021 B/O	IMRADUL HAQUE @ IMRADUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS R ALI MS N BORDOLOI MS. P DEVI	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
13	Bail Appln./610/2021 SCANNED COPY OF CASE DIARY	MD. JEHERUL ALI @ JEHERUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MS S AHMED	PP, ASSAM
14	Bail Appln./778/2021	NASIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
15	Bail Appln./786/2021	MD ISMAIL @ ISMAIL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR P BORAH	PP, ASSAM
16	Bail Appln./802/2021	JIYARUL HOQUE @ JIARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
17	Bail Appln./898/2021	MOHACHIN ALI @ MOYSIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI M M ZAMAN	PP, ASSAM
18	Bail Appln./967/2021	BISHNU CHETRY <b>Versus</b> THE STATE OF ASSAM	MR L SARMA MR. K MALAKAR	PP, ASSAM
19	Bail Appln./1260/2021 FIXED	ROMIZ UDDIN @ RAMIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
20	Bail Appln./1300/2021 FIXED	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM A	MR. R ALI MR. H A AHMED	PP, ASSAM
<b>WITH</b>				
21	AB/1688/2021	MAKRAM ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
22	Bail Appln./1332/2021 FIXED	BIPUL KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
<b>WITH</b>				
23	AB/1463/2021	PRANAMI DEKA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
24	Bail Appln./1408/2021 FIXED	SOFIQU ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N BORAH MR. N BORAH MR P K BORA	PP, ASSAM
25	Bail Appln./1411/2021	SUSHIL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
26	Bail Appln./1449/2021 FIXED	ABDUL RAFIK @ RAFIQU ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	PP, ASSAM
27	Bail Appln./1459/2021 FIXED	ANKUR NATH <b>Versus</b> THE SATE OF ASSAM	MR D J HALOI	PP, ASSAM
28	Bail Appln./1464/2021 FIXED	DHANMANI DAS @ BUBUL <b>Versus</b> THE SATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
29	Bail Appln./1478/2021 FIXED	MRIDUL KALITA <b>Versus</b> THE STATE OF ASSAM	MR. K SINGHA MR. R K NATH	PP, ASSAM
30	Bail Appln./1504/2021 FIXED	MANOJ KANTI NAMASUDRA <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM

**BAIL HEARING**

31	AB/3494/2020	MD. SHIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
32	AB/534/2021 B/O	JIBAN KHATRIYA @ JEEVAN KHATRIYA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
33	AB/996/2021 FIXED	ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
34	AB/1029/2021 FIXED	NUR JAMAL <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
35	AB/1091/2021 FIXED	PRATYUSH DUTTA @ PARITUSH DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY (P-2) MR G CHOUDHURY MR. J C GOGOI MR. K KALITA MR. A AHMED (P-2) MS S KAUSHIK MR B ISLAM	PP, ASSAM
36	AB/1259/2021 FIXED	FORIZ UDDIN LASKAR AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MR. J N ISLAM	PP, ASSAM
37	AB/1269/2021 B/O	ABDUL BAREK <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
38	AB/1351/2021 FIXED	RASHID AHMED CHOUDHURY @ RAMIZ HAFIZ @ RASHID HAFIZ <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MRS. S ISLAM MR. J M SULAIMAN	PP, ASSAM
39	AB/1373/2021 FIXED	AZGAR ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MRS R BEGUM MR. N AHMED MR R A AHMED	PP, ASSAM
40	AB/1490/2021	DIPU DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
41	AB/1493/2021 FIXED	MD. MIRAZUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
42	AB/1563/2021 FIXED	PRADIP ROY @ NITYA ROY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R ISLAM MR. I U CHOWDHURY	PP, ASSAM
43	AB/1632/2021 FIXED	ANIRUDDHA DEY <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
44	AB/1650/2021 FIXED	RAKIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. M KHAN MR. J RAHMAN MR R ISLAM PP, ASSAM
45	AB/1660/2021 FIXED	HANIF ALI <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
46	AB/1740/2021 FIXED	SHREE CHAND GUPTA @ SRICHANDRA GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR. S AGARWAL	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED PP, ASSAM
47	AB/1763/2021 FIXED	JUNAID MAZUMDER @ AHMED HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

48	AB/1838/2021 FIXED	ABUL HUSSAIN MAZARBHUIYA @ HUSSAIN AHMED MAZARBHUIYA <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
49	AB/1923/2021 FIXED	ABDUL RAHOOF <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM MR. A HUSSAIN MS C SAIKIA	PP, ASSAM

**ORDERS**

50	I.A.(CrI.)/278/2021 WITH LCR 5 FILES B/O <b>in</b> CrI.A./177/2019 <b>WITH</b> CrI.A./177/2019	MOYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
	<b>WITH</b> CrI.A./177/2019	MOYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MS. T SOM MR H DAS MR. A AHMED MS P LEKHARU	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/378/2019 <b>in</b> CrI.A./177/2019	MOYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Friday,23rd July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1544/2021	MD. NURJAMAL ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
2	Bail Appln./1546/2021	MD. BANIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MD. A A KHAN MR. J ALI MD B HUSSAIN	PP, ASSAM
3	Bail Appln./1554/2021	YAPI KENA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
4	Bail Appln./1555/2021	HIRA SINGH <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
5	Bail Appln./1566/2021 FIXED	MD AMIR ALI <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
6	Bail Appln./1574/2021 B/O	SALIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
7	Bail Appln./1575/2021	RUPKUMAR MOCHAHARY @ RAIKONG AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
8	Bail Appln./1576/2021	MEHBUB ISLAM <b>Versus</b> THE STATE OF ASSAM	MRS N. SINGHA MS N KHATUN	PP, ASSAM
9	Bail Appln./1580/2021	TAJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
10	Bail Appln./1581/2021	RABIYAL SK AND RABIYAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	Mr M U Ahmed MR F HAQUE	PP, ASSAM
11	Bail Appln./1584/2021	JUBAIR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM



12	Bail Appln./1585/2021	KHANINDRA KR DEKA <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA MR. D BORA MR. N MAHAJAN	PP, ASSAM
13	Bail Appln./1586/2021	JABAN ALI @ NATA <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MD B ZAMAN	PP, ASSAM
14	Bail Appln./1593/2021	POOJA LAMA <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI MRS P HAZARIKA	PP, ASSAM
15	Bail Appln./1600/2021 B/O	MD KAMAL AHMED @ TITUL <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
16	Bail Appln./1606/2021 B/O	SAMSUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
17	Bail Appln./1618/2021 B/O	MD. JUWEL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

**MOTION**

18	AB/1914/2021	HASMAT ALI <b>Versus</b> THE SATE OF ASSAM	MR G BORDOLOI S KHANIKAR	PP, ASSAM
19	AB/1929/2021	LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
20	AB/1931/2021	DEEPRANJAN GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
21	AB/1934/2021 B/O	ISUB ALI MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. R A CHOUDHURY	PP, ASSAM
22	AB/1953/2021 B/O	AMILA DAIMARI <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. M BASUMATARY	PP, ASSAM
23	AB/1960/2021	RUPDHAN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR H SAIKIA	PP, ASSAM
24	AB/1976/2021 B/O	ARIF AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
25	AB/1979/2021 B/O	ARUN TANTI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
26	AB/1988/2021 B/O	ARZINA AKTAR <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
27	AB/1992/2021 B/O	SRI SANJIB MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR D KALITA	PP, ASSAM
28	AB/2012/2021 B/O	SRI MUKUT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J KALITA MR D KALITA	PP, ASSAM
29	AB/2014/2021 B/O	GAJENDRA BARMAN @ GAJEN BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. R DE MS B PAUL	PP, ASSAM

**BAIL HEARING (BA)**

30	Bail Appln./827/2021 FIXED	AMINUL ALAM <b>Versus</b> THE STATE OF ASSAM	MR H RAHMAN MR S HOQUE	PP, ASSAM
31	Bail Appln./888/2021 B/O,	SANMANJAY BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	PP, ASSAM

32	Bail Appln./1176/2021 WITH CASE RECORD AND CASE DIARY, FIXED	BIBEKANANDA KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR. C M MAHANTA	PP, ASSAM
33	Bail Appln./1207/2021 (SCANNED COPY OF CASE RECORD , CASE DIARY AND STATUS REPORT), FIXED	RAJATAP CHANDA <b>Versus</b> THE STATE OF ASSAM	L R MAJUMDAR MR. A Z AHMED	PP, ASSAM
34	Bail Appln./1244/2021 FIXED	BETHAL MUSHAHARI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
35	Bail Appln./1257/2021 FIXED	MD. SHARIFUL ISLAM @ SHORIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
36	Bail Appln./1320/2021 FIXED	ARUNAV PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR B SINHA MR. M J GOGOI	PP, ASSAM
37	Bail Appln./1324/2021 FIXED	ASHRAFUL ISLAM @ SAIFUL <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
38	Bail Appln./1338/2021 FIXED	RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
39	Bail Appln./1347/2021 SCANNED COPY OF CASE RECORD, CASE DIARY AND STATUS REPORT, FIXED	MAHMUD ALI @ MD. MAMUD ALI <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED	PP, ASSAM
40	Bail Appln./1360/2021 FIXED	MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MRS U ZEEHAM	PP, ASSAM
41	Bail Appln./1377/2021 FIXED	RISHIMAN PATOWARY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
42	Bail Appln./1386/2021 FIXED	SOFIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A RAHMAN MR. A H KHAN	PP, ASSAM
43	Bail Appln./1419/2021 FIXED	NIRODA DOLEY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA MR B TAID	PP, ASSAM
44	Bail Appln./1437/2021 FIXED	HIRUMONI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
45	Bail Appln./1483/2021 FIXED	SABIR UDDIN @ SABIR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
46	Bail Appln./1497/2021 FIXED	ABHISEKH DAS @ PAPU <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH	PP, ASSAM
47	Bail Appln./1583/2021 FIXED	BABUL AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR U S BORGHAIN	PP, ASSAM
<b>BAIL HEARING</b>				
48	AB/1486/2021 FIXED	BIJU BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
49	AB/1690/2021 FIXED	RUCHIRA DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM
<b>HEARING</b>				
50	CrI.A./246/2018 B/O, WITH LCR 3 FILES	MASUM NUR SIDDIQUE @ MASUM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	MD. A. RASHID (OP2) MR. M HUSSAIN (OP2) PP, ASSAM

**WITH**

I.A.(CrI.)/167/2021

**in** CrI.A./246/2018

MASUM NUR SIDDIQUE @ MASUM ALI

**Versus**

THE STATE OF ASSAM AND ANR.

MR H R A CHOUDHURY

MR. I A HAZARIKA

MR. I U CHOWDHURY

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,23rd July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 15**

**[CIVIL BENCH - III**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	WP(C)/1289/2020	MARUFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H BHUYAN MR. P K MEDHI MR. P SAIKIA	GA, ASSAM
2	WP(C)/1753/2020	PRAFULLA RABHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS A BORAH	SC, HIGHER EDU SC, BTC
<b>ADMISSION</b>				
3	WP(C)/594/2013	DRUNA KANTA HANDIQUÉ <b>Versus</b> THE UNITED BANK and 2 ORS.	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	MR. S DUTTA MS. N MODI MR. C SHARMA MR. S DUTTA
4	WP(C)/18/2017	INDRAJIT DUTTA CHOUDHURY and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.N C DAS MR.T ROY MR.S DEY MR B SARKAR	MS. N MODI GA, ASSAM MR P NAYAK (SC, FINANCE, R-4) MR.S DUTTA(R- 2&3) MR.C SHARMA(R- 2&3) MR.SIDHANT DUTTA(R- 2&3)
5	<b>WITH</b> WP(C)/5618/2017	INDRAJIT DUTTA CHOUDHURY and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MSB DEVI MR.U K NAIR MS.J PAUL MR.A CHETRY	GA, ASSAM MR P NAYAK (SC, FINANCE, R-5)
6	WP(C)/1379/2017	GOLOK CHANDRA BORA <b>Versus</b> THE BOARD OF SECONDARY EDUCATION, ASSAM and 3 ORS.	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	SC, SEBA
7	WP(C)/6961/2018	BHUPENDRA SINHA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S P SHARMA MS. U SARMA	MR. S C KEYAL GA, ASSAM SC, AG MR H K DAS MR P NAYAK SC, FINANCE ASSTT.S.G.I. MR. C BARUAH SC, GHC

8	WP(C)/2368/2020	NRIPENDRA KR. DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, AG SC, P H E SC, FINANCE
9	WP(C)/2996/2020	RANJAN KR. ROY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MD A HUSSAIN MR. A S CHOUDHURY	MR. S BORA, SC, BTC (R-4 TO 8) MR. R BORPUJARI, SC, REVENUE DEPTT. (R-1,2,3) SC, FINANCE SC, BTADC SC, REVENUE GA, ASSAM
10	WP(C)/3285/2020	PREMA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	
11	WP(C)/3296/2020	BIDIT KUMAR CHUTIA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	GA, ASSAM SC. REVENUE
12	WP(C)/3522/2020	PRONOTI RANI DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR H TALUKDAR	GA, ASSAM SC, AG SC, IRRIGATION SC, N C HILLS SC, FINANCE SC, DIMA HASAO
13	WP(C)/3532/2020	THANGDILA SENGYUNG <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. M DEKA MR H TALUKDAR	SC, AG MR R M DAS, SC, NC HILLS AUTONOMOUS MR. R BORPUJARI, SC, FINANCE MS. M BHATTACHARJEE, GA, ASSAM MR. R K TALUKDAR, SC, AG MR P NAYAK, SC, PWD SC, PWD SC, FINANCE SC, N C HILLS SC, PENSION
14	WP(C)/5013/2020	SRIMATI ARUNIMA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
	<b>WITH</b>			
15	WP(C)/2315/2020	PRADIP BORGHAIN AND 91 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. S SARMAH	SC, HEALTH
16	WP(C)/345/2021 FIXED	AJANTA RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, RMSA SC, TET GA, ASSAM MS. P CHAKRABORTY (SC, SEC EDU., R-1,5)
	<b>WITH</b>			
17	WP(C)/409/2021	GITANJALI DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. A K SAHU	SC, SEC. EDU. GA, ASSAM
	<b>WITH</b>			
18	WP(C)/457/2021	MANASH JYOTI SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. L N DIHINGIA	SC, SEC. EDU. SC, SEC. EDU. SC, TET GA, ASSAM
	<b>WITH</b>			
19	WP(C)/622/2021	JOHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
20	WP(C)/646/2021	RATUL BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, SEC. EDU. GA, ASSAM

21	<b>WITH</b> WP(C)/662/2021	SNEHALATA ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA	SC, RMSA SC, RMSA SC, TET GA, ASSAM
22	<b>WITH</b> WP(C)/664/2021	MAHESH RABIDAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. R R KAUSHIK	SC, SEC. EDU. GA, ASSAM
23	<b>WITH</b> WP(C)/670/2021	PARTHA NARAYAN SINHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, RMSA SC, RMSA GA, ASSAM
<b>ORDERS</b>				
24	Cont.Cas(C)/425/2019 WP(C) 2479/14(D/O)	MUMINUL HASAN LASKAR <b>Versus</b> MISHBAHUL HASSAN ANSARI	DR. B AHMED MR. N HAQUE	MR D K MEDHI MR. K BORUAH

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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,23rd July 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/3299/2021 FIXED	M/S STN COMMUNICATION AND ADVERTISING PVT. LTD. AND ANR. <b>Versus</b> THE ASSAM POWER DISTRIBUTION CORPORATION LTD. AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL ASSTT.S.G.I.
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
2	I.A.(Civil)/1030/2021 in WP(C)/2955/2020	MUKSEDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, REVENUE ASSTT.S.G.I. SC, FINANCE
	<b>WITH</b> WP(C)/2955/2020	MUKSEDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM MR. K K PARASAR SC, REVENUE SC, FINANCE
<b><u>ADMISSION</u></b>				
3	WP(C)/5042/2014	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	<b>WITH</b> I.A.(Civil)/1878/2017 in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
4	WP(C)/6436/2013	DEEPAK TALUKDAR and 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
	<b>WITH</b> Cont.Cas(C)/335/2017	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. <b>Versus</b> M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R- 2,3&4)

6	WP(C)/2220/2015	JAMALUDDIN MONDOL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM	GA, ASSAM MR. P S DEKA (SC, REVENUE DEPT, (R-1,3,4 & 5)) MS. P PHUKAN (R-2)
7	WP(C)/2648/2015	JITENDRA MOHAN DHAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR.A DEB MR.K K GOSWAMI MR. S K DAS MS.C DAS	GA, ASSAM(R1) MR.M K MISRA(R-2, 3 & 4) MR.M CHOUDHURYR-2, 3 and 4 MR.B KALITA(R-2, 3 & 4) MR.P K MUNIR(R-2, 3 & 4)
8	WP(C)/3877/2015	TELAHI SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.R C SAIKIA MR.P KHATANIAR MS.K SAIKIA MRS.A BORAH MS.B BARUAH	GA, ASSAM
9	WP(C)/5589/2015	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P SARMAH MR.D DAS	MR.M DUTTA(R-6) MR.H BURAGOHAIN SC, PWD MR.M C KAKOTI(R-6)
10	WP(C)/5866/2015	SMTI SUTOPA BHOWMIK and 44 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R SARMA MR.H SARMA MR. D MAZUMDAR MS.J KAKOTI	GA, ASSAMR1,2 MR.S C BISWAS MS.A DAS MR.H A TALUKDAR SC, NF RLY(R3,4)
11	WP(C)/812/2018 WITH LCR	AJIT BISWAS AND 48 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M B U AHMED MRS. S BORA	GA, ASSAM MRS. A GAYAN (CGC, R1- R3) ASSTT.S.G.I.
	<b>WITH</b>			
12	WP(C)/1699/2011	BHABANI GOGOI and 9 ORS <b>Versus</b> THE UNION OF INDIA and ORS	MR.B BANERJEE MR.M B U AHMED MR.P K R CHOUDHURY	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MSN KALITA(R-4) MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN MR.S DUTTA(R-4) MR.C SHARMA(R-4) ASSTT.S.G.I. MR.A BHARALI MR.SIDHANT DUTTA(R-4)
	<b>WITH</b> MC/2816/2011 <b>in</b> WP(C)/1699/2011	THE UNION BANK OF INDIA <b>Versus</b> BHABANI GOGOI and 9 ORS	MR.B BANERJEE MR.M B U AHMED	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN ASSTT.S.G.I. MR.A BHARALI
	<b>WITH</b>			
13	WP(C)/1700/2011	MD. ABUL HUSSAIN MAZUMDAR and 68 ORS <b>Versus</b> THE UNION OF INDIA and ORS	MR.B C DAS MR.M B U AHMED MR.S F CHISTIE	MRSISHIR DUTTA(R-4) MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MSN KALITA(R-4) MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN MR.C SHARMAR-4 ASSTT.S.G.I. MR.SIDHANT DUTTA(R-4) MR.A BHARALI



	<b>WITH</b> MC/2822/2011 in WP(C)/1700/2011	THE UNITED BANK OF INDIA <b>Versus</b> MD. ABUL HUSSAIN MAZUMDAR and ORS	MR.M B U AHMED MRA SHARMA MR.S F CHISTIE MR.A PHUKAN MR.A BHARALI	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA ASSTT.S.G.I.
14	<b>WITH</b> WP(C)/3451/2015	MRS. KALYANI NATH, <b>Versus</b> THE UNION OF INDIA and 6 ORS,	MR.M B U AHMED MRS.S BORA	GA, ASSAM(R6 & 7) MR.K BARMAN(R-4) MRSISHIR DUTTA(R-4) C.G.C. MR.K K PARASAR(R-1) MR.N KALITA(R-4) MR.A PHUKAN(R-4) MR.C SHARMA(R-4) MR.A BHARALI R-4 ASSTT.S.G.I.(R1-5) MR.SIDHANT DUTTA(R-4)
15	<b>WITH</b> WP(C)/740/2018	SAKIL AHMED AND 34 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M B U AHMED MS. S BORA	MR S DUTTA (R2) MR. C SHARMA (R4) MR. S DUTTA (R2) MR. R A HAZARIKA (R2) ASSTT.S.G.I.
16	<b>WITH</b> WP(C)/784/2018	ABDUL SATTAR AND 92 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M B U AHMED MRS. S BORA	MR. S DUTTA (R4) MS. N MODI (R4) GA, ASSAM MS. M CHOUDHURY (R4) MRS. A GAYAN (CGC, R1- R3) MR. C SHARMA (R4) MR. S DUTTA (R4) MR. R A HAZARIKA (R4) ASSTT.S.G.I.
17	<b>WITH</b> WP(C)/805/2018	RAM CHANDRA SHARMA AND 25 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M B U AHMED MRS. S BORA	MR. S DUTTA (R 4) MS. N MODI (R 4) GA, ASSAM MS. M CHOUDHURY (R 4) MR. C SHARMA (R 4) MR. S DUTTA (R 4) MR. R A HAZARIKA (R 4) ASSTT.S.G.I.
18	WP(C)/3585/2019	SHOHIDUR RAHMAN SK. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
19	<b>WITH</b> WP(C)/3570/2019	M/S. ASSAM TRADE AGENCY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
20	<b>WITH</b> WP(C)/3573/2019	DILIP BOTHRA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
21	<b>WITH</b> WP(C)/3576/2019	ANUP KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
22	<b>WITH</b> WP(C)/3596/2019	M/S. SAHA TRADERS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
23	WP(C)/296/2020	RAKESH KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA MR. B PRASAD MR F KHAN MR P J BORAH	GA, ASSAM MR. A GANGULY (R-3) MR. A DUTTA (R-3) MR. A DHANUKA (R-3) PP, ASSAM

	<b>WITH</b> I.A.(Civil)/221/2020 <b>in</b> WP(C)/296/2020	RAKESH KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D K MISHRA	GA, ASSAM
24	WP(C)/4543/2020 FIXED	GULAB DUGAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MS. J BORO	GA, ASSAM
25	WP(C)/3183/2021 FIXED	BHABANI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI	GA, ASSAM
<b>ORDERS</b>				
26	WP(C)/1986/2014	HADIM JIGDONG KACHARI <b>Versus</b> UCO BANK and 3 ORS	MR. N ALAM MD.A KHAN MR.S U AHMED MRA HAWARI MR.P K R CHOUDHURY	MR.P C GOSWAMI MR.M DAS
27	WP(C)/5861/2015	MD. KHALIL AHMED TALUKDAR and 80 ORS <b>Versus</b> THE STATE OF ASSAM and 5 ORS,	MR.D GOGOI MR.S BORTHAKUR MR.P K BORA	GA, ASSAM(R1-3) MRS.V L SINGHSC,PWDNH.andBld.R-4and5 SC, PWD (ROADS)(R3 & 4)
28	Review.Pet./25/2020 WP(C)/7934/2017 WP(C)/4896/2017 WP(C)/5001/2017 (All Disposed), B/O	SRI BHUPEN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MS J SAIKIA	MR. D DAS SR. ADV (R-5) GA, ASSAM MR. K MOHAMMED (R-5)
29	WP(C)/2051/2020 FIXED	BONDITA PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	Mr M U Ahmed MR. K R ISLAM	GA, ASSAM MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS
30	WP(C)/3242/2020 FIXED	PYRAMID E AND C PROJECTS PVT. LTD <b>Versus</b> THE ASSAM PETRO- CHEMICALS LIMITED AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI	GA, ASSAM MR. N DEKA MR. M GOGOI
	<b>WITH</b> I.A.(Civil)/1816/2020 <b>in</b> WP(C)/3242/2020	THE ASSAM PETRO- CHEMICALS LIMITED AND ANR <b>Versus</b> PYRAMID E AND C PROJECTS PVT. LTD AND ANR	MR. N DEKA MR. M GOGOI	MR N BARUAH
31	I.A.(Civil)/529/2021 <b>in</b> WP(C)/7114/2018	PRESIDENT, DAKSHIN RUKMININAGAR UNNAYAN SAMITTEE AND 89 ORS. <b>Versus</b> THE CHIEF SECRETARY TO THE GOVT. OF ASSAM AND 8 ORS.	MR. L SHARMA MR. R THAKURIA	GA, ASSAM SC, GMC SC, G M D A
	<b>WITH</b> WP(C)/7114/2018	PRESIDENT, DAKSHIN RUKMININAGAR UNNAYAN SAMITTEE AND 89 ORS. <b>Versus</b> THE CHIEF SECRETARY TO THE GOVT. OF ASSAM AND 8 ORS.	MR. D P CHALIHA MR. L SHARMA MR. R THAKURIA MS M ROY	GA, ASSAM SC, G M D A SC, GMC SC, REVENUE
32	WP(C)/3037/2021 FIXED	KANCHAN MANDAL <b>Versus</b> THE STATE OF ASSAM 14 ORS.	MR. A MANNAF MR J HUSSAIN MD A S ALI	SC, PNRD GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Friday,23rd July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 19**

**[CIVIL BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/1986/2021	SANJIB BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
<b>ADMISSION</b>				
2	CRP/466/2016 CAVT. NO. 1187/2016 WITH LCR	AHMED KABIR <b>Versus</b> MURTAZA MUIDUL HUDA	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D J KAPIL	MR D MAZUMDER MR D DEKA MR.M A CHOUDHURY MR. P BORAH FOR CAVEATOR
3	CRP/190/2017	NANCY GANGTE and 2 ORS. <b>Versus</b> SRI OM PRAKASH GUPTA and ANR.	MR.M TALUKDAR MR. D NATH MR.S GHOSH	MR M SHELM(R-3)
4	CRP(I/O)/336/2017	JYOTI PRASAD DAS <b>Versus</b> MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD.	MR.S N ADHYAPAK MR.S SHARMA MS K KALITA	MR. M SARMA
5	MACApp./103/2021 B/O	MD. JAKIR HUSSAIN <b>Versus</b> PIYARUN NESSA AND ANR.	MR. M TALUKDAR	
	<b>WITH</b> I.A.(Civil)/817/2021 <b>in</b> MACApp./103/2021	JAKIR HUSSAIN <b>Versus</b> PIYARUN NESSA AND ANR.	MR. M TALUKDAR	
6	MACApp./104/2021	JAKIR HUSSAIN <b>Versus</b> AMIRUN NESSA AND ANR.	MR. M TALUKDAR	
	<b>WITH</b> I.A.(Civil)/823/2021 <b>in</b> MACApp./104/2021	JAKIR HUSSAIN <b>Versus</b> AMIRUN NESSA AND ANR.	MR. M TALUKDAR	
7	MACApp./105/2021	JAKIR HUSSAIN <b>Versus</b> NURAN NESSA AND ANR.	MR. M TALUKDAR	
	<b>WITH</b> I.A.(Civil)/825/2021 <b>in</b> MACApp./105/2021	JAKIR HUSSAIN <b>Versus</b> NURAN NESSA AND ANR.	MR. M TALUKDAR	

8	MACApp./126/2021 FIXED	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> AMARENDRA DAS AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	
	<b>WITH</b> I.A.(Civil)/988/2021 <b>in</b> MACApp./126/2021	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> AMARENDRA DAS AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
9	RSA/196/2018	MD SURHAB ALI @ SUAB ALI <b>Versus</b> MUSTT ANUWARA BEGUM AND 13 ORS	MR. A K PURKAYASTHA MR. S K DAS MR S SHARMA	MR. R J BORDOLOI (R1) MR. R ALI (R1) MR. N K BORA (R1)
10	RSA/224/2018	MD MOBARAK HUSSAIN AND ANR <b>Versus</b> MD AMIR HUSSAIN AND 5 ORS	MR. R BORAH MR. P TALUKDAR MR. L K BORAH	MR D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA MR N RAY
	<b>WITH</b> I.A.(Civil)/2851/2018 <b>in</b> RSA/224/2018	MD MOBARAK HUSSAIN AND ANR <b>Versus</b> MD AMIR HUSSAIN AND 5 ORS	MR. R BORAH MR. P TALUKDAR MR. L K BORAH	
11	RSA/239/2019	SRI CHANAKYA BARMAN AND ANR <b>Versus</b> SMTI. JUNUMA SAIKIA AND 3 ORS	MR B K SARMA MR. P K SARMA MS. B BHUYAN	MR. H K DEKA MR. B D DEKA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3667/2019 <b>in</b> RSA/239/2019	SRI CHANAKYA BARMAN AND ANR <b>Versus</b> SMTI. JUNUMA SAIKIA AND 3 ORS	MR B K SARMA MR. P K SARMA MS. B BHUYAN	MR. B D DEKA FOR CAVEATOR
<b><u>ORDERS</u></b>				
12	RSA/130/2012	MD. ABDUL MALIK and 2 ORS. <b>Versus</b> ON THE DEATH OF MD. LEDAI MIA HIS LEGAL HEIRS SMTI MOINA BEGUM AND OTHERS	MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI	
13	RSA/6/2013	KAMALA GOGOI @ UMA GOGOI, <b>Versus</b> HEMALATA PHUKAN and 3 ORS	MR.A KHANIKAR MR.B KALITA MRS.P BORA	MR.D K DAS MS.P BHUYAN
	<b>WITH</b> MC/1538/2014 <b>in</b> RSA/6/2013	KAMALA GOGOI @ UMA GOGOI, <b>Versus</b> HEMALATA PHUKAN and 3 ORS	MR.A KHANIKAR MR.B KALITA MRS.P BORA	MR.D K DAS MS.P BHUYAN
	<b>WITH</b> MC/1541/2014 <b>in</b> RSA/6/2013	KAMALA GOGOI @ UMA GOGOI, <b>Versus</b> HEMALATA PHUKAN and 3 ORS	MR.A KHANIKAR MR.B KALITA MRS.P BORA	MR.D K DAS MS.P BHUYAN
14	RSA/315/2014	SRI JADAB BARUAH and 2 ORS <b>Versus</b> ON THE DEATH OF SRI BIRAJ BARUAH HIS LEGAL HEIR SMTI NIBHA BARUAH AND ORS	MR.L TALUKDAR MS.M DAS MRC KALITA MR.B DAS	MD A ALI (R-2.1 & 2.4) MR.K BHATTACHARJEE(R-2) MR.A ALI(R-2) MS B TALUKDAR MR.D BANERJEE(R-2)
15	I.A.(Civil)/542/2018 B/O <b>in</b> MACApp./103/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MUSSTT. MEENA BEGUM @ MEERA BEGUM AND 2 ORS,	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR	
	<b>WITH</b> MACApp./103/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MUSSTT. MEENA BEGUM @ MEERA BEGUM AND 2 ORS,	MR. I A TALUKDAR MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR MR J JOHN	

	<b>WITH</b> I.A.(Civil)/544/2018 <b>in</b> MACApp./103/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MUSSTT. MEENA BEGUM @ MEERA BEGUM AND 2 ORS,	MR. A TALUKDAR MR. J TALUKDAR MR. K K BHATTA MS. J TALUKDAR	
16	I.A.(Civil)/3820/2019 In RSA/142/2009(D/O), WITH LCR <b>in</b> RSA/142/2009	BIJOY KR. PATOA AND ANR. <b>Versus</b> SUMITRA PATOA AND 4 ORS.	MR K L GUPTA MR. P UPADHYAY	
17	I.A.(Civil)/4218/2019 <b>in</b> RSA/199/2005	SUBHADRA DEVI AND 3 ORS <b>Versus</b> SATDEO GUPTA AND 11 ORS	MR. D K KOTOKY	MR A HUSSAIN
	<b>WITH</b> RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU WIFE AND ORS <b>Versus</b> SATDEO GUPTA AND ORS	MR.D K KATAKEY	MR.T J MAHANTA MR.N BARUA MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN
	<b>WITH</b> MC/2884/2007 <b>in</b> RSA/199/2005	GOLAP PRASAD SAHU <b>Versus</b> SATDEO GUPTA AND ORS	D K KATAKEY	N BARUA
18	Tr.P.(C)./26/2021 FIXED	SMTI. DULUMONI KALITA SAIKIA <b>Versus</b> JYOTI PRASAD SAIKIA	MR P KATAKI MS S BARPUJARI MRS R BEGUM	
19	I.A.(Civil)/457/2021 In RSA/117/2009(D/O) <b>in</b> RSA/117/2009	BIDYA UPADHAYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P SUNDI	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/456/2021	BIDYA UPADHAYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.		GA, ASSAM
<b>HEARING</b>				
20	MACApp./159/2018 WITH LCR, B/O	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI SEEMA BASFOR and 7 ORS,	MR. R GOSWAMI MR S BHUYAN MS. M SAIKIA MS. P BORTHAKUR	MR T KALITA (R8) MR. B DEKA (R8) MR. M DUTTA MR. A BORUA MS. C CHOUDHURY MR. A KAKATI (R8)
	<b>WITH</b> CO/20/2018 <b>in</b> MACApp./159/2018	SMTI SEEMA BASFOR AND 3 ORS <b>Versus</b> NEW INDIA ASSURANCE COMPANY LIMITED AND 4 ORS	MR. M DUTTA MR. A BARUAH	

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LEAVE NOTE OF ADVOCATES FOR 23/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021